

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI

M.A. NO.____/2017 in
CP(IB)- **101** /(MB)/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2018**

NAME OF THE PARTIES: **Gaudsons Lithographics Pvt. Ltd.**
v/s.
Roshan Tin Printers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

19. CP (I&B) 101/ I&BC/MB/2018

At request of the parties, list this matter on 13.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)